

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1259(CHE)/2024
PETITION NUMBER : CP(IB)/36(CHE)/2024
NAME OF THE APPLICANT : Indian Bank
NAME OF THE RESPONDENT(S) : Dharamshi K Patel
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr. Pranava Charan for the Petitioner.Ld. Counsel Ms. Padma Priya for the Respondent.

Reply be filed within 2 weeks. This is the final opportunity.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **02.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk